

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong__ November, 2019

No.HCM.II/123/Pt/2015/Estt./72 : It is hereby notified to all concerned that 07th & 8th November, 2019 (Thursday & Friday) are declared as holidays in the High Court as well as all Subordinate Courts on account of Nongkrem Dance & Wangala Dance Festival respectively.

REGISTRAR GENERAL

Memo. No. HCM.II/123/Pt/ 2015/Estt./72-A Dated, Shillong ^{5th} Nov, 2019

Copy to:-

1. The Joint Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
3. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati.
4. The Registrars, High Court of Meghalaya, Shillong.
5. The Director, Meghalaya State Judicial Academy, Shillong.
6. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
7. The Deputy Registrars, High Court of Meghalaya, Shillong.
8. The Assistant Registrars, High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Chief Translator (In-charge Stationery), High Court of Meghalaya, Shillong.
11. The Public Relation Officer, High Court of Meghalaya, Shillong.
- ✓ 12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
13. The Court Officers, High Court of Meghalaya, Shillong.
14. Notice Board
15. Office File.

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